

Name of the Corporate Debtor: GVK Industries Limited
Date of Commencement of Liquidation : 15-12-2022

LIST OF SECURED FINANCIAL CREDITORS AS ON 31-03-2024

(Amt. in Rs.)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim Rejected	Amount of claim under verification	Remarks/ Security Interest	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee						% share in total amount of claims admitted
1	Union Bank of India	19-01-2023	13,23,36,727	13,23,36,727	Financial debt	13,23,36,727	Yes	As per Annexure A	-	1.45	1.61	-	-	-	-
2	Bank of Baroda	11-01-2023	2,25,23,30,919	2,25,23,30,919	Financial debt	2,25,23,30,919	Yes		-	24.76	27.43	-	-	-	
3	Jammu & Kashmir Bank	19-01-2023	57,40,33,206	57,40,33,206	Financial debt	57,40,33,206	Yes		-	6.31	6.99	-	-	-	
4	The Federal Bank Ltd.	01-03-2023	26,92,37,185	26,92,37,185	Financial debt	26,92,37,185	Yes		-	2.96	3.28	-	-	-	
5	IDBI Bank Ltd	19-01-2023	42,85,22,308	42,85,22,308	Financial debt	42,85,22,308	Yes		-	4.71	5.22	-	-	-	
6	Canara Bank	16-01-2023	2,14,43,36,589	2,14,43,36,589	Financial debt	2,14,43,36,589	Yes		6,39,94,456	23.57	26.11	-	-	-	
7	Indian Overseas Bank	18-01-2023	1,38,70,06,226	1,38,70,06,226	Financial debt	1,38,70,06,226	Yes		-	15.25	16.89	-	-	-	
8	Edelweiss Asset	19-01-2023	1,02,33,74,014	1,02,33,74,014	Financial debt	1,02,33,74,014	Yes		-	11.25	12.46	-	-	-	
Total			8,21,11,77,174	8,21,11,77,174		8,21,11,77,174		6,39,94,456	90.27	100	-	-	-		

Details of Security Interest of Secured Financial Creditors

GVK Industries Limited

- 1) Vide the amendatory agreement to the Deed of Hypothecation -2 dated 22nd May 2015 (as amended from time to time), the Corporate Debtor has created first pari-passu charge on the following assets in favor of IDBI Trusteeship Services Limited, which is acting on behalf of the consortium of Lenders:
- a) First Pari Passu Charge of the consortium lenders on all the movable assets, plant, fixed assets, and machineries of the Corporate Debtor attributable to Phase-II Power Project at Jegurupadu, Andhra Pradesh (both present and future).
 - b) First Pari Passu Charge of the consortium lenders on all the current assets, debts, revenues and receivables of the Corporate Debtor including intangible assets attributable to Phase-II Power Project at Jegurupadu, Andhra Pradesh and HSD Dead Stock (both present and future).
 - c) *As far as Land parcel acquired for Phase- III it appears that mortgage is pending to be created. However, the same requires further verification due to differing details furnished by some of the Secured Financial Creditors in their respective claim forms.

Consortium Lenders comprises of the following banks:

Sr. No.	Name of SFCs
1	Union Bank of India
2	Bank of Baroda
3	Jammu & Kashmir Bank
4	The Federal Bank Ltd.
5	IDBI Bank Ltd
6	Canara Bank
7	Indian Overseas Bank
8	Edelweiss Asset Reconstruction Company



4A